GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:4131 ANSWERED ON:05.09.2012 SENIOR TRIBAL OFFICERS Chavan Shri Harischandra Deoram

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of tribals who are Secretaries, Additional Secretaries and Joint Secretaries in the Government of India;
- (b) the number, out of them, who are in economic Ministries and in non-economic Ministries, Ministry-wise;
- (c) whether there is any discrimination in their postings; and
- (d) if so, the measures taken to prevent recurrence of such unlawful discrimination?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (SHRI V. NARAYANASAMY)

(a) & (b): As on 29.8.2012, the number of Scheduled Tribe Category officers working at Secretary, Additional Secretary and Joint Secretary level posts, in the Government of India, is as below:-

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Secretary level - 2

Additional Secretary level - 1

Joint Secretary level - 15
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The posts being held by these officers is annexed. There is no classification of Ministries/Departments on economic and non-economic basis.

- (c): No, Madam.
- (d): In view of (c), the question does not arise.